

Annexure-9

Name of the Corporate Debtor: Rattan Spirit Private Limited; Date of commencement of CIRP: 09-05-2025; List of Creditors as on: 30.05.2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1	Rattan Styrenics Private Limited	29-05-2025	1,83,08,935.00	-	-	-	-	-	-	-	-	1,83,08,935.00	A summary of outstanding dues submitted on company letterhead, citing sale/purchase of goods, payments made on behalf of the Corporate Debtor, and loans extended. However, they could not submit the prescribed Form B or C with supporting documents. The IRP accordingly requested submission of the correct claim form with a clear bifurcation of dues and relevant documentary evidence as required under the IBC.
Total			1,83,08,935.00	-		-	-		-	-	-	1,83,08,935.00	

